

HIGH COURT OF KERALA  
APPLICATION FOR INCLUSION IN THE PANEL OF ARBITRATORS

1. Name:
2. Qualifications
  - (i) Academic :
  - (ii) Technical :
- 3 Date of birth :
4. Permanent Address:
5. Address to which communications are to be sent:
6. In the case of a professional enrolled/registered with the appropriate authority or body:
  - (i) Date of enrollment/registration and the name and address of the authority/body where enrolled/registered.
  - (ii) Enrollment/Registration number
7. (i) In the case of advocates/ Judicial officers, number of years' practice (or judicial service) and in which Court?
  - (ii) In the case of others, number of years of practice or service and the name of place/institution where practiced/served:
8. Have you specialised in any field or subject? If so, give details:

9. (i) Since when have you been an assessee under the Income Tax Act in respect of your profession? Give PAN number.

(ii) Particulars of assessment of your income for the last three years

*Gross income   Net Income   Tax Paid*

(1).....

(2).....

(3).....

(specify the assessment years)

10. Are you empaneled by any Governmental or non governmental authority. If Yes, give particulars.

11. Are you holding any office under the State or Central Government?

12. Reference to any important matter connected with your profession in which you have appeared/ attended:

13. Have you had to your credit any publication in any Journal? If so, give details:

14. Have you attended or participated in any seminar/conference relating to law/ the field or subject of your specialisation:

15. Other information/particulars, if any:

Place:

Signature:

Date:

Name: